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**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ERNAKULAM BENCH**

**Original Application No.180/00055/2019**

Tuesday, this the 19<sup>th</sup> day of November, 2019

**C O R A M :**

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER  
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

K.Subramonian Iyer  
S/o.Kulathu Iyer  
Dy.Director Engineering)  
Doordarshan Kendra, Trivandrum – 695 043  
Resident of PRA-55D, F-Lane  
Parottukonam, Nalanchira P.O  
Trivandrum – 695 015

...Applicant

**(By Advocate – Mr.Sunil Jacob Jose & Mr.R.Rajesh)**

**v e r s u s**

1. Union of India, represented by Secretary  
Ministry of Information & Broadcasting  
Shastri Bhawan, A-Wing  
New Delhi – 110 001
  2. The Director General, All India Radio  
Parliament Street  
New Delhi – 110 001
- ...Respondents

**(By Advocates – Mr.N.Anilkumar,SCGSC)**

This application having been heard on 19<sup>th</sup> November 2019, the  
Tribunal on the same delivered the following :

.2.

**O R D E R (ORAL)**

**Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER**

It is submitted by learned counsel for the applicant that the applicant has since been promoted and hence the Original Application may be closed as infructuous.

2. The Original Application is closed as infructuous. No costs.

**(ASHISH KALIA)  
JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)  
ADMINISTRATIVE MEMBER**

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**List of Annexures**

- Annexure A1 - Photocopy of the notification dated 1/1/2013 of the 1<sup>st</sup> respondent
- Annexure A2 - Photocopy of the file noting of the 1<sup>st</sup> respondent
- Annexure A3 - Photocopy of relevant portion of office memorandum F.No.1/1/2008-S.III/435 dated 1/6/18 of the Directorate General All India Radio
- Annexure A4 - Photocopy of the letter dated 23/5/16 of the 1<sup>st</sup> respondent
- Annexure A5 - Photocopy of the representation dated 9/2/18 of the applicant
- Annexure A6 - Photocopy of the letter dated 8/10/18 of the 1<sup>st</sup> respondent addressed to the 2<sup>nd</sup> respondent
- Annexure A7 - Photocopy of the DO No.1/3(1)/2018-EPM dated 14/11/18 of the 2<sup>nd</sup> respondent addressed to the 1<sup>st</sup> respondent
- Annexure R1 - True copy of the order granting pay parity to the applicant into STS (NF) with Grade Pay Rs.7600/-
- Annexure R2 - True copy of the order granting pay parity to the applicant with JAG with Grade Pay Rs.8700/-
- Annexure R3 - True copy of the relevant portion of the Recruitment Rules of IBES 2013
- Annexure A8 - True copy of the relevant portion of the file noting for promotion of officers from STS to STS (NFSG) of IB(E)S.